

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order : 06.04.2016

Petition No. 540/TT/2014

In the matter of:

Approval of transmission tariff for **Asset I** : 9.292 km of Fibre Optic Communication system (Central Sector) (Actual COD: 1.2.2014) and Asset-II: 392.393 km of Fibre Optic Communication system (State Sector) (Actual COD: 1.4.2014), in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links in North-Eastern Region for tariff block 2014-19, under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

Petition No. 65/TT/2015

In the matter of:

Approval under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 of transmission tariff **Asset I** : 400 kV, D/C (Quad) Balipara-Bongaigaon transmission line along with associated bays at Bongaigaon Sub-station and Balipara Sub-station including 30% Fixed Series Compensation at Balipara and 4X63 MVAR, 420 kV line Reactors (2 nos. each at Bongaigaon and Balipara ends) (COD: 7.11.2014) under "Transmission System for immediate evacuation of power from Kameng HEP (Part-B of North East-Northern/Western Interconnector-I)" in North Eastern Region from actual COD to 31.3.2019.



And in the matter of:

Power Grid Corporation of India Limited
"Saudamini", Plot No.2,
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. North-Eastern Electric Power Corporation Limited, (NEEPCO Limited),
15, NBCC Tower, Bhikaji Cama Place,
New Delhi
2. National Hydro Power Corporation (NHPC) Limited,
NHPC Office Complex,
Lodhi Road, New Delhi
3. ONGC Tripura Power Company Limited (OTPC),
6 th Floor, A-Wing, IFCI Tower,
61, Nehru Place, New Delhi-110 019
4. North East Transmission Company Limited (NETC),
1 st Floor, Ambience Corporate Tower
Ambience Mall, Ambience Island
5. National Thermal Power Corporation Limited (NTPCL),
Bongaigaon TPP, Salakati,
Kokrajhar-783 369 Assam
6. Government of Arunachal Pradesh,
Itanagar-791 111,
Arunachal Pradesh
7. Assam Power Distribution Company Limited, APDCL
ASEB, Bijuli Bhavan,
Paltan Bazar, Guwahati-781 001,



8. Manipur State Electricity Distribution Company Limited,
(Formerly Electricity Department, Government of Manipur),
Keishampat, Imphal-795 001,

9. Meghalaya Electricity Corporation Limited, MeECL,
Lumjingshai, Short Round Road,
Shillong-793 001, Meghalaya

10. Power and Electricity Department,
Government of Mizoram, Khatla,
Aizawl-796 001, Mizoram,

11. Department of Power,
Government of Nagaland,
Kohima-797 001, Nagaland

12. Tripura State Electricity Corporation Limited,
Vidyut Bhawan, North Banamalipur,
Agartala, Tripura (W)-799 001

14. NTPC Limited,
NTPC Bhawan, Scope Complex,
Institutional Area, Lodhi Road,
New Delhi-110 003

.....**Respondents**

ORDER

The Commission has allowed the annual transmission charges under Regulation 7(7) of the 2014 Tariff Regulations in respect of the assets covered under the petitions mentioned in the order as per following details:-



Srl. No.	Petition No.	Date of order	Period up to which annual transmission charges allowed
1	540/TT/2014	15.4.2015	2015-16
2	65/TT/2015	15.4.2015	2015-16

4. Since these petitions are under consideration for issue of final tariff order, we direct that the annual fixed charges allowed vide the orders as mentioned above shall continue to operate till 30.9.2016 or till the issue of final tariff order whichever is earlier.

Sd/-

(Dr. M.K. Iyer)
Member

Sd/-

(A.S. Bakshi)
Member

Sd/-

(A.K. Singhal)
Member

Sd/-

(Gireesh B. Pradhan)
Chairperson

